

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH
(through Hybrid Mode)
COURT-I

Item No. 121

RST.A (IBC)/6(CH) 2024
in
C.P. (IB)/31/Chd/HP/2022
(Disposed of on 08/1/24)

IN THE MATTER OF:

Bajrang Steel Trading Co. (I) Pvt Ltd.

...Petitioner

Vs.

Inox Wind Limited

...Respondent

Under Section: 9, IBC 2016, R 11 of NCLT, 2016

Due to paucity of time, the matter could not be taken up today, hence the matter is adjourned to 04.07.2024.

Sd/-

Court Officer

Preeti
09.05.2024